

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8649/2015

SAURABH MISHRA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with interim relief and office report)

WITH

SLP(Cr1) No. 8671/2015

(With Interim Relief and Office Report)

Date : 30/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sanskriti Pathak, Adv.

M/s Vidhi International, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of the sole respondent in both the matters is still awaited. Request for serving it through the standing counsel is accepted. Notice be issued accordingly.

List again on 29.1.2016.

(RACHNA GUPTA)
Registrar